

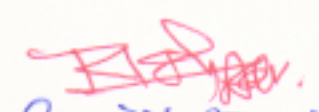


National Company Law Tribunal

Allahabad Bench

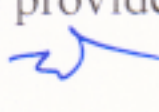
CP NO. 3/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: Indian Turpentine Rosin Co. Ltd
SECTION OF THE COMPANIES ACT: U/S 433/434 of the companies act of 1956

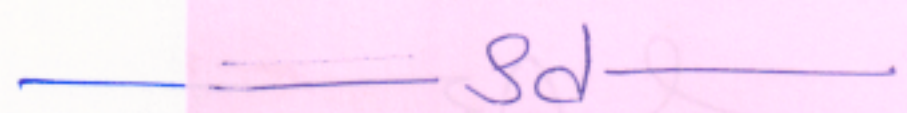
Sl. NO.	Name	Designation	Representation	Signature
1.	Rakesh Kumar Singh Adv.		for ITRCL	
2.	Sumit Saxena Adv.			
	O.P. Misra, Adv.		for ITRCL Ltd.	

CP NO.3/2014

Sh. Rakesh Kumar Singh, Counsel for the secured creditor. Notice be issued to the Central Government, Ministry of Corporate Affairs through the office of the OL. A copy of this notice may also be provided to the office of Ld. ASG to nominate ^{a counsel for} the Central Government. 

The matter be listed on 5th September, 2017.

Dated:03.08.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash